

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU HELD ON 03-02-2017.


PRESENT: **SHRI RATAKONDA MURALI, MEMBER (J) AND**
DR. ASHOK KUMAR MISHRA, MEMBER (T)


APPLICATION NUMBER : CP 293/16
PETITION NUMBER : TP 133/17
NAME OF THE PETITIONER (S) : RAMSONE GARMENTS FINISHING
EQUIPMENT (P) LTD.
NAME OF THE RESPONDENT (S) : JCR DRILLSOL PVT. LTD.
UNDER SECTION : 433(e)

S.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
	PRIYANKA S. ANGADI 9480138048	Petitioner	

Ms. Priyanka S. Angadi, Advocate appearing for the Petitioner is present. She is directed to file 2 sets of copies and to comply with relevant Rules under I & B Code and also to serve notices on the respondents after collecting it from the Registry.

Time granted till 28.03.2017.


MEMBER (J)


MEMBER (T)